

ANNEXURE-'A'

1. CASE CLEARANCE RATE FOR ALL TYPE OF CASES IN COMMERCIAL COURTS

FOR THE MONTH OF JULY 2026

SL.NO	CATEGORIES OF CASES	INSTITUTION DURING MONTH	THE DISPOSAL DURING THE MONTH	CASE CLEARANCE RATE (%)
1	COMMERCIAL SUIT	1021	944	92.46
2	COMMERCIAL ARBITRATION (OMP)	21	12	57.14
3	SUITS	0	1	0
4	APPLICATIONS UNDER ARBITRATION AND CONCILIATION ACT	0	0	0
5	MISCELLANEOUS CASES (CIVIL)	141	166	117.73
6	TRADE MARK CASES/IPR/COPY RIGHT	54	31	57.41
7	MISC. EXECUTION	5	14	280
8	REVIEW/REVISION PETITION	2	3	150
9	EXECUTION CASES	542	455	83.95
10	COUNTER CLAIM	7	5	71.43
11	RCA/MCA	7	3	42.86
12	PUBLIC PREMISES ACT	0	0	0
13	CONTEMPT PETITION	4	3	75
14	OMP (I) COMMERCIAL ARBITRTION u/s 9	1599	1846	115.45
15	OMP (T) COMMERCIAL ARBITRTION u/s 14 & 159	0	0	0
16	OMP (E) COMMERCIAL ARBITRTION u/s 27	10	8	80
17	OMP (MISC.) COMMERCIAL ARBITRTION u/s 29A	8	10	125
18	OMP (COMM.) COMMERCIAL ARBITRTION u/s 34	87	70	80.46
19	ARB.A (COMM.) COMMERCIAL ARBITRTION u/s 37(2)	12	10	83.33
20	EX COM AWARD BY ARB.COMM	65	40	61.54
TOTAL		3585	3621	101

2. SEX DISAGGREGATED DATA ON THE NUMBER OF JUDGES IN COMMERCIAL COURTS

TOTAL NUMBER OF JUDGES IN COMMERCIAL COURTS	MALE	FEMALE	OTHERS
50	38	12	0